

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 891/GT/2025

Subject : Petition for truing up of 2019-24 tariff and for determination of 2024-29 tariff in respect of Loktak Power Station.

Petitioner : NHPC Limited

Respondent(s) : APDCL and 6 others.

Date of hearing : **24.2.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms Poorva Saigal, Advocate, NHPC
Shri Shubham Arya, Advocate, NHPC

Record of Proceedings

The matter was called out through a virtual hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that the additional information sought vide ROP dated 27.11.2025 has been duly filed vide affidavit dated 8.1.2026, after serving a copy on the Respondents, and prayed that the order in the petition may be reserved.
3. None appeared on behalf of Respondents, despite notice.
4. The Commission, after hearing the learned counsel for the Petitioner, as a last opportunity, directed the Respondents to file their respective replies, on or before **23.3.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **30.3.2026**.
5. Subject to the above, the order in the petition was reserved.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

